

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

203. C.P. (IB)/888(MB)2023

**IN THE MATTER OF**

Indiabulls Housing Finance Limited

... Petitioner

Vs

Pebbleworks Real Estates Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 04.04.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Toyesh Tewari (VC)

For the Respondent: Counsel for the Respondent

---

**ORDER**

Both the parties jointly pray for a short adjournment so as to enable them to resolve the matter. Allowed as prayed for. Adjourned to **02.05.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/